

**CENTRAL ADMINISTRATIVE TRIBUNAL CUTTACK BENCH, CUTTACK,  
ORDER SHEET**

COURT NO. : 111/11/2019 O.A./260/685/2015 ATALA BIHARI KAR

-V/S-

D/O POST ITEM NO:40 FOR APPLICANTS(S) Adv. :None

FOR RESPONDENTS(S) Adv.:Mr. C.M. Singh

Notes of The Registry	Order of The Tribunal				
	<p>None for the applicant. Respondents' counsel is present and heard. He submits that applicant's counsel has taken repeated adjournment vide order dated 19.03.19, 02.04.19, 09.04.19, 02.08.19 and 11.09.19. He further submits that the applicant is not entitled for the claim as prayed in the O.A. and this O.A. is squarely covered by the judgment passed in O.A. No.796/15. In view of the submission since the matter pertains to 2015, the O.A. is dismissed for default for non prosecution on the part of the applicant.</p> <p>Copy of this order to Ld. Counsels for both the sides.</p> <table border="1"><tr><td>( SWARUP KUMAR MISHRA) MEMBER (J)</td><td>( GOKUL CHANDRA PATI) MEMBER (A)</td></tr><tr><td>kb</td><td></td></tr></table>	( SWARUP KUMAR MISHRA) MEMBER (J)	( GOKUL CHANDRA PATI) MEMBER (A)	kb	
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